

Central Administrative Tribunal
Principal Bench

O.A. No. 2506 of 1996
M.A. No. 2235 of 1998

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New Delhi, dated this the 4th September, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Doordarshan Cameramen's Welfare Association (Regd.) through President Shri Krishan.
2. Anand Prakash,
S/o Shri Nanak Chand,
R/o Y-5, Chitra Gupta Road,
Pahar Ganj,
New Delhi.
3. Vijay Kumar,
S/o Shri Nagina Singh,
R/o N-13, Gali No.11,
Bihari Colony,
Shahdara,
Delhi-110032.

.. Applicants

(By Advocate: Shri T.C. Aggarwal)

Versus

Union of India through

1. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
2. Director,
Doordarshan Kendra,
Akashvani Bhawan,
Parliament Street,
New Delhi-110001.

.. Respondents

(By Advocate: Shri S.M. Arif)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Applicants seek a direction to consider them for regular promotion as Cameraman Grade III by holding a DPC taking into account the earlier service rendered by them as Staff Artists.

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2. We have heard applicants' counsel Shri Aggarwal and respondents' counsel Shri Arif.

3. Shri Aggarwal states at the Bar that although the relief paragraph contained other reliefs also, the only relief pressed by him is the one referred to in Para 1 above.

4. In this connection he states that applicants have become eligible for promotion but respondents have not convened the DPC to consider their case for promotion as Cameraman Grade III.

5. We dispose of this O.A. with a direction to respondents to hold the DPC within three months from the date of receipt of a copy of this order, in accordance with rules and instructions, and consider applicants' cases for promotion to the grade of Cameraman Grade III, if they fulfil the eligibility and other qualifications for being so promoted. No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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